

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
OA NO.102/2007

Thursday this the 8th day of March, 2007.

CORAM:HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

Miss Sony Thomas  
Pulinthitta Vattamuruppel,  
Elavamthitta (P.O.),  
Pathanamthitta,  
holding post of LR, Commercial Clerk,  
Southern Central Railway, Tirupati  
Guntakal Division ... Applicant

By Advocate Mr.Nagaraj Narayanan

V/s.

- 1 Union of India, Represented by Secretary,  
Ministry of Railways, Government of India,  
New Delhi
- 2 General Manager(P)  
South Central Railway, Hqrs Office,  
Personnel Branch, Secunderabad
- 3 General Manager (P)  
Southern Railway, Hqrs Office, Chennai-600003.
- 4 Commercial Manager  
Divisional Office, Commercial Branch, Guntakal
- 5 Station Manager, Southern Railway,  
Trivandrum. ... Respondents

By Advocate Mr.Thomas Mathew Nellimoottil

The application having been heard on 8.3.2007 the Tribunal delivered the following on the same day:

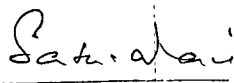
**Hon'ble Mrs.Sathi Nair, Vice Chairman**

(ORDER)

The applicant is presently working as a Commercial Clerk in South Central Railway and is seeking a transfer to the Southern Railway on personal grounds. Today the counsel for applicant produced a copy of the representation dated

6/10/2006 to the fourth respondent who is the Commercial Manager, Divisional Office, Commercial Branch Guntakal stating that since both the Railways have agreed to her transfer she should be relieved. The representation is pending with the fourth respondent.

The fourth respondent's office lies within the jurisdiction of Hyderabad Bench of CAT. The Southern Railway has no further role in the matter and since the entire cause of action now lies with the fourth respondent and the applicant is working under the jurisdiction of the fourth respondent, this application is not maintainable before this Bench. The counsel for the applicant wishes to withdraw the application, he is permitted to withdraw with liberty to approach the appropriate Bench for redressal of the grievance. OA is disposed of with the above directions. No costs.

  
SATHI NAIR  
VICE CHAIRMAN

abp